

Ministry of Finance
Department of Expenditure
LOK SABHA
UNSTARRED QUESTION NO.2310
TO BE ANSWERED ON 18th DECEMBER, 2023/ AGRAHAYANA 27, 1945 (SAKA)
CENTRAL GOVERNMENT INSURANCE SCHEME

QUESTION

2310. SHRIMATI CHINTA ANURADHA:

Will the Minister of FINANCE be pleased to state:

- (a) the details and the salient features of the Central Government Group Insurance Scheme aimed at providing twin benefits of insurance cover and retirement benefits to the Central Government employees;
- (b) the progress made in this respect; and
- (c) the other measures taken or likely to be taken by the Government to ensure welfare of the Central Government Employees in this regard?

ANSWER

MINISTER OF STATE FOR FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) to (c) Central Government Employees Group Insurance Scheme - 80 (CGEGIS-80) was introduced w.e.f. 01.01.1982 exclusively for the Central Government employees. The subscriptions paid by the members towards the Scheme are recovered every month from their salary and is bifurcated into two funds namely savings fund and insurance fund in the ratio of 70:30. Under CGEGIS, 1980, subscription was in units of Rs. 10 p.m. The rate of subscription was Rs. 80, 40, 20 and 10 for Group A, B, C & D respectively and the insurance cover under the scheme was Rs. 80,000/-, Rs. 40,000/-, Rs. 20,000/- and Rs. 10,000/- respectively. On the basis of the recommendations made by 4th Pay Commission, per unit contribution was raised to Rs.15 per month w.e.f. 01.01.1990. For those members of the scheme who were in service prior to 01.01.1990, it was optional either to continue to subscribe at the pre-revised rate or to switch over to the revised rate. However, for those members who entered the service on or after 01.01.1990, subscription of Rs.15 per unit per month was made compulsory. Presently, the rate of subscription is Rs. 120, 60 and 30 for Group A, B & C respectively and the insurance cover under the scheme is Rs. 1,20,000/-, Rs. 60,000/- and Rs. 30,000/- respectively.
